


HIGH COURT OF CHHATTISGARH, BILASPUR

CIRCULAR

No. 1836/Reg.(J)/2017

Bilaspur, date 17<sup>th</sup> February, 2017

As directed by Hon'ble the Acting Chief Justice, all such cases which are assigned to the Division Bench-III shall be listed before the Division Bench-II.

  
17-2-2017  
(Ramashankar Prasad)  
Registrar (Judicial)